

COURT- 2**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****APL No. 358 OF 2018 & IA No. 1273 OF 2018 & IA No. 575 OF 2019 & IA
No. 1118 OF 2019****Dated: 1st November, 2019****In the matter of:****GRIDCO Ltd.****.... Appellant(s)****Versus****M/s. Vedanta Ltd. & Ors.****.... Respondent(s)****ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.
The matter is posted on **21.01.2020**.

Court Master

NR